

ITEM NO.1501

COURT NO.2  
(HEARING THROUGH VIDEO CONFERENCING)

SECTION XVI

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Civil Appeal No.8258/2009

UNITED BANK OF INDIA

Appellant(s)

VERSUS

BISWANATH BHATTACHARJEE

Respondent(s)

Date : 31-01-2022 This appeal was called on for pronouncement of Judgment today.

For Appellant(s) Mr. Rajesh Kumar Gautam, Adv.  
Mr. Anant Gautam, Adv.  
Mr. Nipun Sharma, Adv.  
Mr. Madhur Tewatia, Adv.  
M/s. Mitter & Mitter Co., AOR

For Respondent(s) Mr. Biswaroop Bhattacharya, Adv.  
Mr. Kunal Chatterji, Adv.  
Ms. Maitrayee Banerjee, Adv.  
Mr. Partha Sil, AOR

Hon'ble Mr. Justice S. Ravindra Bhat pronounced the Reportable Judgment of the Bench comprising Hon'ble Mr. Justice K.M. Joseph and Hon'ble Mr. Justice S. Ravindra Bhat.

The appeal is dismissed, in terms of signed reportable judgment placed on the file.

Pending application(s), if any, also stand disposed of.

(MUKESH NASA)  
COURT MASTER

(VIRENDER SINGH)  
BRANCH OFFICER